

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 20 OF 2016 &
IA NO. 50 OF 2016**

Dated: 22nd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Uttar Pradesh Power Transmission Corpn. Ltd. & Ors.Appellant(s)
Vs.
Central Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rakesh Bajpai

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

ORDER

As agreed by the parties, list the matter for hearing on **26.09.2016.**

**(I.J. Kapoor)
Technical Member**

ss/dk

**(Justice Ranjana P. Desai)
Chairperson**